Annexure - 8
Name of the corporate debtor: Crest Steel Una Private Limited; Date of commencement of CIRP:27.06.2022 (Order served to IRP dated 27.06.2022); List of creditors as on: 23.04.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Name of creditor | Details of claim received | Deta | Details of claim admitted | | | | Amount of any mutual dues, | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|-----------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------|-----------------------------------|----------------------------------|---------------------------------|---------------------------------------|-----------------|--|
| | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whethe r related party? | % of voting share in CoC | | that may be set-off | | | |
| S K Traders | 25.07.2022 | 760267 | 760267 | Supplier | No | 0 | 0 | 0 | 0 | 0 | Claims received already stan verified and finalized on the basis of information/ documents provided by the Operational Creditor |
| Shree Jee Enterprises | 25.07.2022 | 1814849 | 1814849 | Supplier | No | 0 | 0 | 0 | 0 | 0 | Claims received already stan verified and finalized on the basis of information/ documents provided be the Operational Creditor |
| Kamdhenu Ltd | 15.03.2022 | 2948526 | 2948526 | Supplier | No | 0 | 0 | 0 | 0 | 0 | Claims received stand under verification due to incomplet information/ documents provided by the Operational Creditor. |
| Jai Chemical Industries | 22.02.2023 | 163431 | 163431 | Supplier | No | 0 | 0 | 0 | 0 | 0 | Claims received stand under verification due to incomplet information/ documents provided be the Operational Creditor. |
| Shri Durgesh Enterprises | 21.03.2023 | 1074737 | 1074737 | Supplier | No | 0 | 0 | 0 | 0 | 0 | Claims received already stan verified and finalized on the basis of information/ documents provided be the Operational Creditor |
| Rahul Trading Co | 06.03.2023 | 1468379 | 0 | Supplier | No | 0 | 0 | 0 | 1468379 | 0 | Claims received not verified due to complete information/ documents no provided by the Operational Credit for the verification of the claim. |
| Rahul Bottle Store | 06.03.2023 | 3920629 | 0 | Supplier | No | 0 | 0 | 0 | 3920629 | 0 | Claims received not verified due to complete information/ documents no provided by the Operational Credit for the verification of the claim. |
| Veena Old Parts Scrap Store | 02.03.2023 | 1613197 | 0 | Supplier | No | 0 | 0 | 0 | 1613197 | 0 | Claims received not verified due to complete information/ documents no provided by the Operational Credito for the verification of the claim. |
| Gulshan Trader | 06.03.2023 | 647869 | 647869 | Supplier | No | 0 | 0 | 0 | 0 | 0 | Claims received stand unde verification due to incomplet information/ documents provided b the Operational Creditor. |
| Rahul Traders | 06.03.2023 | 1046484 | 0 | Supplier | No | 0 | 0 | 0 | 1046484 | 0 | Claims received not verified due to complete information/ documents no provided by the Operational Credito for the verification of the claim. |
| | Total | 15458368 | 740967 | 79 | | 0 | 0 | 0 | 8048689.09 | 0 | |

Annexure - 7
Name of the corporate debtor: Crest Steel Una Private Limited; Date of commencement of CIRP:27.06.2022 (Order served to IRP dated 27.06.2022); List of creditors as on: 23.04.2024

List of operational creditors (Government dues) (Amount in INR)

| Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of any mutua | | | Amount of claim not admitted | Remarks, if any |
|--|--------------|---------------------------|----------------|---------------------------|-------------------|------------------------|---|---------------------|---------------------------------|---|------------------------------|--|
| Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | dues,that may be set- off | | | |
| Employee State Insurance Corporation | Central Govt | 12.07.2022 | 411,287 | 411,287 | Statutory dues | NO | - | - | - | - | - | Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor. |
| State Taxes and Excise | Central Govt | 28.07.2022 | 56,716,232 | 56,716,232 | Statutory dues | NO | - | - | - | - | | Claims received already stand verified and finalized on the basis of information / documents provided by the Operational Creditor. |
| Employees Provident Fund Organisation | Central Govt | 02.09.2022 | 12,277,993 | 622,562 | Statutory dues | NO | - | - | - | - | 11,655,431 | As per information gathered from the Director (Powe Suspender) and truther from the Post at EPFO, all the EPFO dues have been paid including interest for delayed payments. The details have been sought from the EPFO department in respect to the claim filed. Hence the EPFO claim has been kept as not verified. Further the subsequent claim amounted Rs. |
| Income Tax Officer, Palampur | Central Govt | 21.09.2022 | 10,282,280 | 10,282,280 | Statutory dues | NO | - | - | - | - | - | Claims received afready stand verified and finalized on the basis of information/ documents provided by the Operational Creditor. |
| Electricity Department | Central Govt | 20.09.2023 | 54,012,297 | 11,424,046 | Statutory dues | NO | - | - | - | - | 42,588,251 | Claims received already stand verified and finalized on the basis of information / documents provided by the Operational Creditor. |
| TOTAL | | | 133,700,089 | 79,456,407 | - | | - | - | - | - | 54,243,682.00 | |